

29.11.2004

25.

MA 2225/2004 and not MA 2226/2004
in OA 2143/2003

Present: Shri Harvir Singh counsel for applicant.
Shri S.M.Arif, counsel for respondents.

MA 2225/2004

By a common order dated 17.5.2004 in OA 2143/2003 and OA 2609/2003 this Tribunal has given certain directions which were to be implemented by the respondents within three months from the date of receipt of a copy of that order. Copy of the order was received by the respondents, as stated by learned counsel, on 29.6.2004 and, thus, the time to implement the orders of the Tribunal was up to 29.9.2004. The present application has been filed on 2.11.2004 for extension of time up to 4 months w.e.f. 29.9.2004 along with the application (MA unnumbered) was filed for condonation of delay in filing the application.

On behalf of the applicant it is submitted that the respondents have not disclosed as to what action was taken by them after the order of the Tribunal was received and what was the cause for non implementation of the order. On the other hand, learned counsel for respondents has submitted that steps were taken by them but the matter is to be considered at the appropriate level and the matter is presently pending with the concerned Ministry i.e Information and Broadcasting who is to pass the necessary order. He also point out that in other application filed by the respondents in OA 2609/2003 the Tribunal had already granted time to them to implement the order till 31.12.2004. Counsel for applicant has not disputed. Both these OAs were decided by a common order and in view of the fact that the Tribunal had already granted time up to 31.12.2004 to

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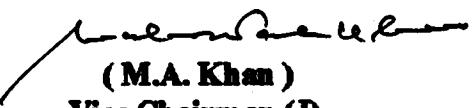
(B)

implement the order in other OA, we think it proper to allow this MA extending the time up to 31.12.2004 to implement the order.

Considering all these facts, delay in filing the MA is condoned and the respondents are allowed time to implement the order of the Tribunal dated 17.5.2004 up to 31.12.2004.

MA 2225/2004 and MA (un-numbered) are disposed of as above.


(S.A. Singh)
Member (A)


(M.A. Khan)
Vice Chairman (J)

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